

and mechanism of restructuring". As per these guidelines, the administrative Ministries/ Departments concerned are responsible for monitoring the performance of CPSEs functioning under them and taking timely measures for revival/ restructuring of sick/ loss making CPSEs on a case-to-case basis as per the principles outlined in DPE guidelines dated 29.10.2015.

Efforts towards electric mobility

864. SHRIMATI VIJILA SATHYANANTH: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether it is a fact that the electric mobility needs stable and long-term policy, support, concentrated customer incentives and massive awareness campaigns to reach a target of 30 per cent electric vehicles by 2030;

(b) whether it is also a fact that the Society of Manufacturers of Electric Vehicles (SMEV) expects Government to target at least one million EVs in top 10 most polluted cities across India; and

(c) if so, the details thereof?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAKASH JAVADEKAR): (a) Department of Heavy Industry does not have any target to reach 30% EV by 2030.

(b) and (c) DHI has formulated a Scheme namely "Faster Adoption and Manufacturing of Electric (&Hybrid) Vehicles in India" wherein one million e-2W is expected to be supported within next three years by way of extending demand incentive to the buyers of e-2W.

Establishment of heavy industry in J&K

865. SHRI NAZIR AHMED LAWAY: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether Government has any proposals to establish any heavy industry in Jammu and Kashmir (J&K);

(b) whether Government has received any proposal from private parties; and

(c) if so, the details thereof?

THE MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) to (c) No Sir. Setting up of industry is a State subject. Department of Heavy Industry has not received any proposal to establish any heavy industry in Jammu and Kashmir.

Promotion of electric vehicles

866. SHRI R. VAITHILINGAM: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether it is a fact that the electric vehicle makers body viz. Society of Manufacturers & of Electric Vehicles (SMEV) has sought an allocation of 20,000 crore in the next two years for promotion of electric vehicles in the country;

(b) if so, the details thereof;

(c) whether it is also a fact that the SMEV has also urged Government to impose a notional green cess on conventional vehicles; and

(d) if so, the details thereof?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAKASH JAVADEKAR): (a) No Sir.

(b) Does not arise in view of reply to part (a) above.

(c) No Sir.

(d) Does not arise in view of reply to part (c) above.

Decision on electric vehicles

867. SHRI PRABHAKAR REDDY VEMIREDDY: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether it is a fact that Government is in the process of taking a decision to allow only electric 2-wheelers only from 2025 and only electric 3-wheelers only from 2023;

(b) if so, the details thereof;